

\ITEM NO.30 REGISTRAR COURT. 2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Civil Appeal No(s). 4359/2015

KAILASH JAISWAL

Appellant(s)

VERSUS

R S OJHA AND ORS.

Respondent(s)

Date : 23/09/2016 This appeal was called on for hearing today.

For Appellant(s) Mr. Sanjeev Kumar Singh,Adv.

Mr. Siddhartha Chowdhury,Adv.

For Respondent(s)

Mr. Garvesh Kabra,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Four weeks time, as last chance is given to the learned counsel for the appellant to comply with the terms of the order dated 11.8.2016 of this Court in respect of the respondent No.1.

The Ld. Counsel for the respondent No. 2 has failed to file the counter affidavit within the period stipulated under the rules.

Service of notice is complete on the respondent Nos. 3 and 4 but no one has entered appearance on their behalf.

List again on 7.11. 2016.

(M V RAMESH)

Registrar

MG